



GOVERNMENT OF JAMMU AND KASHMIR  
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS  
Civil Secretariat  
Srinagar/Jammu

Notification

Jammu, the 8<sup>th</sup> April, 2019

SRO 265. - In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat 1989, the Government hereby appoint the following officers to be the Executive Magistrate of the first class who shall exercise all the powers of an Executive Magistrate of the first class within territorial jurisdiction as may be assigned to them by the District Magistrate Samba till Lok Sabha Election 2019 is over.

S.No	Name of the Officer	Designation
1	Sh Tilak Raj	Sub Div Agriculture Officer Samba
2	Sh. Anshumali	BDO Ghagwal
3	Sh Rajesh Kumar	BDO Sumb
4	Sh. Rajesh Heera	Assistant Controller Legal Metrology Samba
5	Mr. Joginder Lal Sharma	Assistant Director Fisheries, Samba
6	Mr. Devinder Singh	Assistant Director CAPD Samba
7	Mr. Baldev Raj	Superintendent ITI Samba
8	Mr. Deep Kumar	District Social Welfare officer, Samba
9	Mr. Sandeep Dubey	BDO Bari-Brahmana
10	Mr. Vishnu Parkash	Assistant Engineer, R&B Vijaypur
11	Mr. Faisal Mehmood	Assistant Engineer, R&B Vijaypur
12	Mr. Omesh Kotwal	Assistant Engineer, PHE Vijaypur
13	Mr. Mohd Farooq	Assistant Engineer, PHE Vijaypur
14	Mr. Vijay Kumr Sharma	Assistant Engineer, PHE Vijaypur
15	Mr. Yodh Raj	Executive Officer, Ramgarh
16	Mr. Vishal Kumar	Assistant Engineer, PDD Vijaypur

